

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 13th JULY, 2021, 03:00 P.M.

CP(CAA) No. 178/CTB/2019, (CA (CAA) No. 26/CTB/2019), CA No. 326/CB/2020,
CA No. 25/CB/2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Indian Agro & Food Industries Ltd.
Under Section	230-232

For Petitioner (s) :

For Respondent (s) :

ORDER

CP(CAA) No. 178/CTB/2019 is reserved for Order.

CA No. 326/CB/2020, is an application filed for change in the appointed date proposed in the scheme, from 01.04.2019 to 01.04.2020. Since no objection has been received with reference to the proposed change from any quarter, **CA No. 326/CB/2020** is allowed with the corresponding changes to be made to the scheme.

CA No. 25/CB/2021 is in the nature of the urgency application. **CP(CAA) No. 178/CTB/2019** has been heard and reserved for Orders today. Therefore, nothing survives in **CA No. 25/CB/2021** and same shall stand disposed of.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

Rajasekhar V.K.
Member (Judicial)